

Name and designation of the officer

Government of India /State
Department of -----

Form GST PMT -3

(See Rule -----)

Electronic Cash Ledger of Taxpayer

(To be maintained at the Common Portal)

GSTIN –

Name –

Period - From ----- To ----- (dd/mm/yyyy)

Act - /All

Sr. No.	Date (dd/mm/yyyy)	Reference No.	Tax Period, if applicable	Description	Type of Transaction [Debit (DR) / Credit (CR)]	CGST/IGST/SGST					Balance						
						Tax	Interest	Penalty	Fees	Other	Total	Tax	Interest	Penalty	Fees	Other	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18

Note –

- Reference No. includes BRN (Bank Reference Number), debit entry no., order no., if any, Ack No. of return in case of TDS & TCS credit.
- Tax period, if applicable, for any debit will be recorded, otherwise it will be left blank.
- GSTIN of deductor or collector (e-com), Challan Identification Number (CIN) of the challan against which deposit has been made. Cash balance transferred from cash ledger of transferor of business, Type of liability for which any debit has been made will also recorded under description.
- Application no., if any, Show Cause Notice Number (SCN), Demand ID, pre-deposit for appeal or any other liability for which payment is being made will also be recorded under description.
- Refund claimed from the ledger or any other debits made will be recorded accordingly.